

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

10

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/60/2017  
NAME OF THE PETITIONER(S) : RAJENDRA KUMAR KANNODIA & 5 ORS  
NAME OF THE RESPONDENT(S) : KAMADGIRI INDUSTRIES LTD & 8 ORS  
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

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|----|---|---------------------------|------------------|
| 1. | Preethi S. Arasu<br>for Kapgopal & Kagnathan<br>Advocates | Counsel for Respondts     | Preethi S. Arasu |
| 2) | M.K. PREETHA. P.C.S.<br>for KSR & Co.                     | Counsel for<br>Petitioner | M.K. Preetha     |

**ORDER**

Counsels for both the parties are present. Counsel for the Respondent is directed to file counter to the main CP and the Counsel for the Petitioner is directed to send notice to R8 and file proof of service on the next date of hearing. Put up on **13.12.2017 at 10.30 A.M.**

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MEMBER (JUDICIAL)